

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Sanjit Kumar Chandra, J.M.-cumAddl. Civil Judge (Jr. Div.), Bokaro (Bermo at Tenughat),
2. Sri Rajesh Kumar No. II. SDJM-cum-Addl Civil Judge (Jr. Div.), Chaibasa (Porahat)
3. Sri Ananda Singh, SDJM-cum-Judge I/c-cum- Civil Judge (Jr. Div.)-cum-P.M. (JJB), Chatra,
4. Sri Ashok Kumar No. III, SDJM-cum-Civil Judge (Jr. Div.)-cum- P.M. (JJB) Daltonganj,
5. Sri Kusheshwar Sinku, SDJM, Deoghar (Madhupur),
6. Sri Arbind Kachchap, J.M.-cum-Civil Judge (Jr. Div.), Dhanbad,
7. Sri Pratap Chandra, SDJM-cum Judge I/c-cum-P.M. (JJB), Dumka,
8. Sri Sindhu Nath Lamay, SDJM-cum-Civil Judge (Jr. Div.)-cum-P.M. (JJB), Garhwa,
9. Miss Richa Srivastava, SDJM-cum-Civil Judge (Jr. Div.)-cum P.M. (JJB), Giridih,
10. Sri Arun Kumar Dubey, SDJM-cum-Judge I/c-cum-P.M. (JJB), Godda,
11. Sri Manoj Kumar Ram, SDJM-cum- Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (JJB), Gumla,
12. Sri Sandeep Nishit Bara, Civil Judge (Jr. Div.)-cum- Judge I/c, Hazaribagh,
13. Miss Sushila Soreng, J.M.-cum-Civil Judge (Jr. Div.), Jamshedpur,
14. Sri Vikram Anand, SDJM-cum- Judge I/c-cum- P.M. (JJB), Jamtara,
15. Miss Nitasha Barla, SDJM-cum- Civil Judge (Jr. Div.)-cum- Judge I/c-cum-P.M. (JJB), Khunti,
16. Miss Lucy Sosen Tigga, Civil Judge (Jr. Div.)-cum-P.M. (JJB), Koderma,
17. Miss Kamala Kumari, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (JJB), Latehar,
18. Sri Nirupam Kumar, SDJM-cum- Judge I/c-cum-Civil Judge (Jr. Div.)-cum- P.M. (JJB) Lohardaga,
19. Sri Sandeep Kumar Bertam, SDJM-cum- Judge I/c-cum-P.M. (JJB), Pakur,
20. Miss Arti Mala, SDJM-cum-Judge I/c-cum- Civil Judge (Jr. Div.)-cum-P.M. (JJB), Ramgarh,
21. Sri Vishal Gaurav, Civil Judge (Jr. Div.)-cum- J.M. Ranchi,
22. Sri Anup Tirkey, SDJM-cum- Judge I/c-cum-P.M. (JJB), Sahebganj,
23. Sri Bishwanath Bhagat, SDJM-cum- Civil Judge (Jr. Div.)-cum- Judge I/c-cum- P.M. (JJB), Saraikela,
24. Sri Alok Kumar, SDJM-cum- Judge I/c-cum-Civil Judge (Jr. Div.)-cum- P.M. (JJB), Simdega,

Sub: - Nomination for attending two days Conference (C-III) scheduled to be held on 28th & 29th July, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Conference (C-III) on “**Sensitization Programme on Domestic Violence & PC & PNDT Act**” scheduled to be held on **28th & 29th July, 2018** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 28.07.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 27th July till the evening of 29th July, 2018.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 2302 /Apptt.

Dated, Ranchi, the 17.05.18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1098/JAJ dated 05.05.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)